

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI


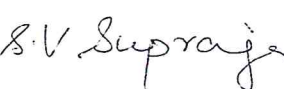
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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/259/ (IB)/2017  
NAME OF THE PETITIONER(S) : QUALITY MILLS STORES  
NAME OF THE RESPONDENT(S) : AMARAVATHI SRI VENKATESH PAPER MILLS LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	A. G. SATHYA NARAYANA (for A. L. N. SATHYA NARAYANA ASSOCIATES)	For Respondent	
2.	S. V. Supraja for Rahul Balaji	for Petitioner	

**ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor prayed for time to make the balance payment. At request, time is enlarged. Put up on 25.01.2018 at 10.30 A.M.

- Sd -  
(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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